

Date of order:- 25/5/23

Publication Notice

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

J-9

(Appellate Civil Jurisdiction)

FAO No. 7515 & 7516 of 2014
Date of Hearing: 14/07/2023(A)

ORIENTAL INSURANCE. CO. LTD.
ORIENTAL INSURANCE. CO. LTD.
Appellants
V/s

DALIP & others
SMT. SHEELA AND ORS.
Respondents

**3/4) M/s. Aggarwal Iceberg Food Ltd. C-1/142, Rajasthani Apartment, Pitampura, New Delhi (Owner of the offending vehicle bearing registration no. HR-38F-4374).
Temporary Address: 18/1, M-Road, Faridabad.**

Whereas it has been proved to the satisfaction of this Court that the above named respondent cannot be served in an ordinary manner so notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Court on **14.07.2023 (Actual)**, personally or through Advocate failing, which the matter will be heard and decided in his absence.

Given under my hand and the seal of this court on **02.06.2023(A)**

8/2/26
SUPERINTENDENT CIVIL REVISION BRANCH

Scanning clerk